

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV – Special Bench

28.

IA-182/2024 in C.P.(IB)/360(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES:

Janaseva Sahakari Bank Limited

Vs

Sanmati Pressings Private Limited

SECTION: 7, 30 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. List this matter before regular Bench on 17.04.2024.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

LAKSHMI GURUNG  
Member (Judicial)